

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-523

(IB)-378(PB)/2019

CA-488/2019, IA-26/2022, IA-1897/2022, IA-1964/2022

IN THE MATTER OF:

Swati Merchants Pvt Ltd & Ors

....Applicant

Vs.

Aarcity Builders Pvt Ltd.

.....Respondent

SECTION

U/s 7 of (IBC)

Order delivered on 12.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Sr. Adv Gourav Mittra, Adv Akshay Kapoor

For the Respondent :

ORDER

Due to paucity of time, list the matter on **04.07.2023**.

Sd/-

(Court Officer)